

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 207
(IB)-1781(ND)2018
IA/3594/2020

IN THE MATTER OF:

Indu Kumar & Ors.

...Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 16.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Nikhil Bamal & Mr. Raghavendra, Advocates for Applicant

ORDER

IA-3594/2020: The counsel for the Applicant is present. This Application is filed for an early listing / hearing in IA-3462/2020, which has already been dismissed.

Therefore, the present IA stands dismissed.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)